GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2222 TO BE ANSWERED ON 01.08.2025

NARI ADALAT SCHEME

2222: DR. SAMBIT PATRA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government is implementing a project named Nari Adalat for the protection of women's rights, if so, the details thereof;
- (b) whether the Government has reviewed the results of the pilot project of Nari Adalat Scheme, if so, the details thereof;
- (c) whether any proposal is pending with the Government to implement Nari Adalat project in the Ashta Lakshmi regions of the country i.e. North Eastern States including Odisha, if so, the details thereof; and
- (d) whether there is any proposal to provide financial assistance to the State Government for the implementation of the said scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d): Nari Adalat has been introduced as a pilot initiative under the Sambal vertical of Mission Shakti Mission in the 15th Finance Commission period. The scheme aims to offer services such as alternative dispute resolution, grievance redressal, counselling, and decision-making based on evidence at Gram Panchayat level.

The scheme is demand driven and piloted in 50 Gram Panchayats each in the State of Assam and the Union Territory of Jammu & Kashmir in FY 2023-24. As per the proposal received, 10 Gram Panchayats each in 16 States namely Bihar, Uttar Pradesh, Karnataka, Goa, Himachal Pradesh, Jharkhand, Kerala, Manipur, Mizoram, Nagaland, Punjab, Tamil Nadu, Tripura, Uttarakhand, Sikkim, Maharashtra and 5 Gram Panchayats each in 2 UTs namely Andaman and Nicobar Islands

and Dadra Nagar Haveli/Daman& Diu have been approved for implementation on pilot basis. No proposal has yet been received from State Government of Odisha.

Nari Adalat is Centrally Sponsored Scheme with 100 percent Central Share. Under the component, fund for out of pocket expenses for organising the meetings and badges/uniform for members of Nari Adalat have been provisioned.

The Ministry reviews the scheme through regular review meetings conducted by senior officials of the Ministry of Women and Child Development (MWCD), in coordination with Administrative Secretaries of States and UTs which includes annual Programme Approval Board (PAB) meetings. Further, field visits are also carried out by MWCD officers to various States/UTs to assess ground-level implementation, identify challenges, and address any operational or compliance gaps.
